

**Central Administrative Tribunal
Principal Bench**

**CP No.439/2017
In
OA No.3020/2010**

New Delhi, this the 8th day of February, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Jai Prakash,
S/o Shri Ram Diya,
R/o H.No.8, Nehru Nagar,
Delhi-08.

...Applicant

(By Advocate : Shri U. Srivastava)

Versus

1. Shri Ananta Narayan Nanda,
Secretary,
M/o Communication, Department of Post,
GOI, Sanchar Bhawan, New Delhi.
2. Shri Ram Raj,
Director (SPN),
Govt. of India, Ministry of Communications & IT,
Dak Bhawan, Sansad Marg,
New Delhi.
3. Shri L.N. Sharma,
Chief Post Master General,
Delhi Circle, New Delhi.
4. Shri N.K. Yadav,
Sr. Superintendent of Post Offices,
Delhi North Division, Delhi.

...Respondents

(By Advocate : Shri S.M. Zulfiqar Alam)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :

When the matter was taken up for hearing, it is submitted by the learned counsel for both the parties that the orders of this Tribunal have been complied with. Accordingly, the CP is closed. Notices are discharged.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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